

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph:23753942 Fax- 23753923**

Dated: 8.9.2016

**Petition No. 149/MP/2012**

To

Shri Madhu Sudan Pal  
Chief Engineer (Power Trading & Regulatory)  
West Bengal Electricity Distribution Co. Ltd.  
Bidyut Bhawan, Block- DJ,  
Sector-II, Salt Lake City,  
Kolkata- 700091

**Subject: Petition under Section 79 (1) (h) of the Electricity Act, 2003 read with Regulation 5.2 (f) of CERC (IEGC) Regulations, 2010 regarding restricted governor mode of operation by hydro-electric generating stations and Chapter-V of CERC (Conduct of Business) Regulations, 1999 for exempting Purulia Pump Storage Project of WBSEDCL from Black Start Mode and Restricted Governor Mode of Operation.**

With reference to your petition mentioned above, you are requested to submit the **“Status of implementation of FGMO with manual intervention and Black Start Mode of Operation”** on affidavit, by 30.9.2016 in terms of CEA report dated 18.4.2016 and Judgement of the Appellate Tribunal for Electricity dated 31.5.2016 in Appeal No. 60 of 2014.

Yours faithfully,

**Sd/-**  
(T.D.Pant)  
Deputy Chief (Legal)